Court No. - 66

Case: - CRIMINAL MISC. BAIL APPLICATION No. - 43140 of 2023

Applicant :- Suraj

Opposite Party: State Of U.P.And 3 Others
Counsel for Applicant: Siddharth Singh
Counsel for Opposite Party: C.A.

Counsel for Opposite Party :- G.A.

Hon'ble Ajay Bhanot, J.

There are statements of witnesses to the effect that indecent videos of the victim were circulated on the social media. The offending videos have not been recovered and made part of the prosecution case.

Superintendent of Police, Jaunpur shall be present on the next date of listing and explain the failure of the police authorities by filing an affidavit to this effect.

Circulation of indecent videos on social media is a major menace which is degrading our society. It is imperative that the police authorities shall ensure highest proficiency in investigations. Unfortunately, quality of Court is finding that the investigations of U.P. Police in such matters is very weak which will ultimately start making social collision. The Court has also directed the Director General of Police, Government of U.P., Lucknow to adopt immediate measures to remove this deficiency in the functioning of the police force. However, it appears that the directions of this Court are not being complied with or there is a failure of the police authorities to make efforts to

raise the standards of proficiency in IT related

offences...

Learned Government Advocate is directed to place

a copy of this order before the Director General of

Police, Government of U.P., Lucknow for taking

appropriate steps by U.P. Police on the following

issues:

quality investigation of the over

supervision.

B. The poor proficiency of police investigators in

regard to I.T. related offences.

Appropriate instructions should be issued to the

senior police officials of the districts to ensure that

quality supervision is made in cases in order to

raise the proficiency of investigation.

Put up this matter on 20.11.2023 in the list of fresh

cases.

Order Date :- 18.10.2023

Vandit

Digitally signed by :-VANDIT AGRAWAL High Court of Judicature at Allahabad